

**HIGH COURT OF KERALA**

Tel: address "Justitia"  
Telephone No. 2393901

Kochi : 682 031  
Dated: 29-09-2016

**F1- 824/2016**

**QUOTATION NOTICE No.4/2016**

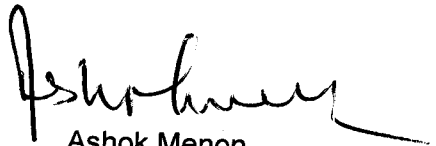
Sealed quotations superscribing "**Quotation for supply of Books**" are invited from the book sellers/Publishers for the supply of Central Bare Acts and Kerala Publication Law books and General Law Books (List attached herewith), to the Library, High Court of Kerala. Quotation may be addressed to **the Registrar General, High Court of Kerala, Kochi-31.**

Quotation offering the maximum discount will ordinarily be accepted. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.

The rates quoted should be for delivery of books at the office of library, High Court of Kerala. The books are to be supplied within two weeks from receipt of confirmed orders. If the books are not supplied within the prescribed time, the order will stand canceled without further notice. **The rate of discount offered may be indicated in the column provided in the list.**

The last date for receipt of quotation is **17/10/2016 at 2.30 PM**. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at **2.45 PM on 17/10/2016** in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information if needed, can be obtained from office during working hours.

  
Ashok Menon  
Registrar General

Encl: Central Bare Acts - 175 items  
Kerala Publication Law books – 28 items  
General Law Books -387 items  
[32 Pages]

### LIST OF CENTRAL BARE ACTS

Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
1	Customs Act- Amended copy	Universal	2016	125	10	1250	
2	FEMA- Amended	Universal	2016	425	10	4250	
3	Carriage by Air (Amendment) Act, 2016	Universal	2016	75	10	750	
4	The Scs & Sts (Prevention of Atrocities) Amendment Act, 2016	Universal	2016	125	10	1250	
5	The Atomic Energy (Amendment) Act, 2015	Universal	2016	125	10	1250	
6	The Payment of Bonus (Amendment) Act, 2015	Universal	2016	70	10	700	
7	The Bureau of Indian Standard Act, 2016	Universal	2016	75	10	750	
8	The National Water Ways Act, 2016	Universal	2016	75	10	750	
9	The Aadhaar (Targeted Delivery of financial and other Subsidies, Benefits and Services) Act, 2016	Universal	2016	75	10	750	
10	The Real Estate (Regulation & Development) Act, 2016	Universal	2016	295	10	2950	
11	Employees' State Insurance Act, 1948 – Amended copy	Universal	2016	225	10	2250	
12	Employees Provident Fund & Miscellaneous Provisions Act, 1992 - Amended	Universal	2016	275	10	2750	
13	Equal Remuneration, Act 1976- Amended	Universal	2016	45	10	450	
14	Factories Act, 1948 - Amended	Universal	2016	95	10	950	
15	Industrial Dispute Act, 1947- Amended	Universal	2016	175	10	1750	
16	Industrial Employment (Standing Orders) Act, 1946- Amended	Universal	2016	95	10	950	
17	Inter-State Migrant Workmen (Regulation of Employment & Conditions of Service) Act, 1979- Amended	Universal	2016	95	10	950	
18	Maternity Benefit Act, 1961	Universal	2016	75	10	750	
19	Payment of Gratuity, 1972 - Amended	Universal	2016	75	10	750	
20	Payment of Wages Act, 1936- Amended	Universal	2016	155	10	1550	
21	Minimum Wages Act- Amended	Universal	2016	95	10	950	
22	Negotiable Instruments Act, 1881- Amended	Universal	2016	95	10	950	
23	Reserve Bank of India Act, 1934- Amended	Universal	2016	125	10	1250	
24	Prevention of Money Laundering Act with Rules- Amended	Universal	2016	195	10	1950	
25	Trade Union Act, 1926- Amended	Universal	2016	75	10	750	
26	The Street Vendors (Protection of Livelihood and regulation of Street Vending) Act, 2014	Universal	2016	35	10	350	

Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
27	The Sugar Cess (Amendment) Act, 2015	Universal	2016	On printed price	10		
28	The Election Laws (Amendment) Act, 2016	Universal	2016	"	20		
29	Administrative Tribunals Act, 1985 along with CAT (Procedure) Rules 1987, CAT Rules of Practice, 1993 and Contempt of Courts (C.A.T) Rules, 1992			110	10	1100	
30	Advocates Act, 1961			50	10	500	
31	Advocates' Welfare Fund Act, 2001			35	10	350	
32	Aircraft Act, 1934 along with allied Rules			225	10	2250	
33	Air Force Act, 1950 along with allied Act and Rules			175	10	1750	
34	Airport Authority of India Act, 1994 along with Rules and Regulations			70	10	700	
35	Ancient Monuments and Archaeological Sites and Remains Act, 1958 along with allied Act & Rules			110	10	1100	
36	Arbitration and Conciliation Act, 1996 along with Scheme, 1996			50	20	1000	
37	Armed Forces (Special Power) Act, 1958 along with allied Acts			30	10	300	
38	Armed Forces Tribunal Act, 2007 along with allied Rules			120	10	1200	
39	Arms Act, 1959 along with Rules, 1962			110	15	1650	
40	Army Act, 1950 along with Rules, 1954			240	10	2400	
41	Banking Regulation Act, 1949 along with allied Rules and Scheme			175	10	1750	
42	Bar Council of India Rules along with allied Rules and Advocates Act, 1961			160	15	2400	
43	Beedi and Cigar Workers (Conditions of Employment) Act, 1966 along with Welfare Cess and Welfare Fund Act and Rules			60	10	600	
44	Benami Transactions (Prohibition) Act, 1988			30	10	300	
45	Bonded Labour System (Abolition) Act, 1976 along with Rules, 1976			30	10	300	
46	Border Security Force Act, 1968 along with allied Rules			140	10	1400	

Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
47	Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 along with Rules, 1998 with Cess Act and Rules			150	15	2250	
48	Cable Television Networks (Regulation) Act, 1995 along with allied Rules & Regulations			60	10	600	
49	Cattle Trespass Act, 1871			30	10	300	
50	Central Industrial Security Force Act, 1968 along with Rules			60	10	600	
51	Central Reserve Police Force Act, 1949 along with Rules, 1955			75	10	750	
52	Central Sales Tax Act, 1956 along with Rules, 1957			60	15	900	
53	Central Vigilance Commission Act, 2003 along with related Acts			50	15	750	
54	Chartered Accountants Act, 1949			50	10	500	
55	Child Labour (Prohibition and Regulation) Act, 1986 along with Rules, 1968 and Children (Pledging of Labour) Act, 1933			30	10	300	
56	Child Marriage Restraint Act, 1929			30	10	300	
57	Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 along with allied Rules			40	10	400	
58	Citizenship Act, 1955 along with Citizenship Rules, 2009			90	10	900	
59	Code of Civil Procedure, 1908			195	20	3900	
60	Code of Criminal Procedure, 1973			195	20	3900	
61	Commission for Protection of Child Rights Act, 2005 along with Rules			40	20	800	
62	Commission of Inquiry Act, 1952 along with Rules, 1972			30	15	450	
63	Companies Act, 2013			350	10	3500	
64	Constitution of India			140	10	1400	
65	Consumer Protection Act, 1986 along with Rules, 1987 and Regulation, 2005			60	10	600	
66	Contempt of Courts Act, 1971 along with Rules to Regulate Proceedings for Contempt of the Supreme Court 1975			40	20	800	
67	Contract Act, 1872			60	20	1200	

Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
68	Copyright Act, 1957 along with Rules, 1958 and International Copyright Order, 1999			125	10	1250	
69	Dentist Act, 1948			70	10	700	
70	Designs Act, 2000 along with Rules, 2001			65	10	650	
71	Disaster Management Act, 2005 along with allied Rules			65	10	650	
72	Dissolution of Muslim Marriages Act, 1939 see Muslim laws			50	20	1000	
73	Dowry Prohibition Act, 1961 along with Rules and Relevant Provisions of IPS & Evidence and Cr.OC relating to Dowry			35	10	350	
74	Drugs & Cosmetics Act, 1940			65	20	1300	
75	Easements Act, 1882			35	30	1050	
76	Emblems and Names (Prevention of Improper use) Act, 1950 along with allied Act and Rules			35	15	525	
77	Emigration Act, 1983 along with Rules, 1983			50	10	500	
78	Employee's Compensation Act, 1923 along with allied Rules			85	10	850	
79	Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 along with Rules, 1960			30	10	300	
80	Employers' Liability Act, 1938			30	10	300	
81	Environment (Protection) Act, 1986 along with allied Rules			295	10	2950	
82	Essential Commodities Act, 1955 along with allied Acts			50	20	1000	
83	Evidence Act, 1972			60	20	1200	
84	Explosives Act, 1884 along with The Explosive Substances Act, 1908 and The Explosive Rules, 2008			250	10	2500	
85	Fatal Accidents Act, 1855			25	10	250	
86	Food Safety and Standards Act, 2006			75	20	1500	
87	Food Safety and Standards Act, 2006 along with allied Rules, Regulations and order			495	10	4950	
88	Foreign Exchange Management Act, 1999 along with allied Rules and Regulations & Orders			295	10	2950	
89	Foreigners Act, 1946 along with Foreigners Orders, 1948 with Registration of Foreigners Act, 1939 and Rules, 1992			50	10	500	
90	Gas Cylinders Rules, 2004 along with Rules, 1961 and allied Orders			130	10	1300	

Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
91	General Clauses Act, 1897			30	20	600	
92	Geographical Indications of Goods (Registration and Protection) Act, 1999 along with Rules, 2002			100	10	1000	
93	Gram Nyayalayas Act, 2008			40	30	1200	
94	Guardians and Wards Act, 1890			30	20	600	
95	Hindu Laws (Containing 5 Acts)			55	20	1100	
96	Hindu Adoption & Maintenance Act, 1956			30	20	600	
97	Hindu Marriage Act, 1955			30	20	600	
98	Hindu Minority & Guardianship Act, 1956			30	20	600	
99	Hindu Succession Act, 1956			35	20	700	
100	Hire Purchase Act, 1972 along with Hire-Purchase (Repeal) Act, 2005			30	20	600	
101	Immoral Traffic (Prevention) Act, 1956			35	20	700	
102	Indian Penal Code, 1860 with Classifications of offences and State Amendments			130	20	2600	
103	Information Technology Act, 2000 along with Rules & Regulations			175	15	2625	
104	Inland Vessels Act, 1917			70	10	700	
105	Insurance Act, 1938 along with allied Act and Rules			295	10	2950	
106	Insurance Regulatory and Development Authority Act, 1999 along with allied Rules and Regulations			260	10	2600	
107	Interest Act, 1978			30	10	300	
108	Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings Act, 1993			30	10	300	
109	Legal Micrology Act 2009 along with Allied Rules			450	10	4500	
110	Limitation Act, 1963			35	20	700	
111	Mahatma Gandhi National Rural Employment Guarantee Act, 2005			55	10	550	
112	Major Port Trusts Act, 1963			65	10	650	
113	Medical Council Act, 1956 along with Allied Act, Rules and Regulations			325	10	3250	
114	Medicine Central Council Act, 1970			60	10	600	
115	Medicinal and Toilet Preparations (Excise Duties) Act, 1955			30	10	300	
116	Mental Health Act, 1987 along with Central Mental Health Authority Rules, 1990 and State Mental Health Rules, 1990			55	20	1100	

Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
117	Merchant Shipping Act, 1958 along with allied Rules			375	10	3750	
118	Micro, Small and Medium Enterprises Development Act, 2006 along with allied Act and Rules			65	10	650	
119	Mines Act, 1952 along with Rules, 1955 and The Mines Rescue Rules, 1985			120	10	1200	
120	Multi-State-Co-operative Societies Act, 2002 along with Rules, 2002			95	10	950	
121	Muslim Laws (Containing 9 Acts & Rules)			55	20	1100	
122	Muslim Personal Law (Shariat) Application Act, 1937			30	15	450	
123	Muslim Women (Protection of Rights on Divorce) Act, 1986 along with Rules, 1986			30	10	300	
124	Narcotic Drugs & Psychotropic Substances Act, 1985 along with allied Act, Rules and Order			170	20	3400	
125	National Commission for Minority Educational Institutions Act, 2004 along with allied Rules, 2006			35	10	350	
126	National Highways Act, 1956 along with allied Acts & Rules			130	20	2600	
127	National Green Tribunal Act, 2010 with Order 2010 along with The National Green Tribunal (Practice and Procedure) Rules, 2011			50	10	500	
128	National Investigation Agency Act, 2008			30	10	300	
129	National Tax Tribunal Act, 2005			35	10	350	
130	Passports Act, 1967 along with Rules, 1980			130	10	1300	
131	Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 along with Rules, 1996 and National Trust for Welfare of Persons with Disabilities Act, 1999 with Rules, 2000			80	10	800	
132	Pharmacy Act, 1948			30	10	300	
133	Powers of Attorney Act, 1882			30	10	300	
134	Prevention of Corruption Act, 1988			30	20	600	
135	Prevention of Cruelty to Animals Act, 1960 along with allied Rules			110	10	1100	
136	Prevention of Damage to Public Property Act, 1984 along with The Delhi Prevention of Defacement of Property Act, 2007			30	10	300	

Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
137	Prevention of Food Adulteration Act, 1954 along with Rules, 1955			325	10	3250	
138	Prevention of Illicit Traffic in NDPS Act, 1974 see Preventive Detention Laws			45	10	450	
139	Prevention of Insults to National Honour Act, 1971 along with Flag Code of India, 2002 and Orders Relating to the National Anthem of India			35	10	350	
140	Preventive Detention Laws (Containing 4 Acts)			45	10	450	
141	Probation of Offenders Act, 1958			30	10	300	
142	Protection of Human Rights Act, 1993 along with Regulations and Rules			50	10	500	
143	Protection of Women from Domestic Violence Act, 2005 along with Rules 2006			70	10	700	
144	Provincial Insolvency Act, 1920			60	10	600	
145	Public Premises (Eviction of Unauthorised Occupants) Act, 1971 along with Rules, 1971			35	10	350	
146	Railways Act, 1989 along with allied Acts and Rules			130	10	1300	
147	Railway Claims Tribunal Act, 1987 along with allied Rules			65	10	650	
148	Railway Protection Force Act, 1957 along with Rules, 1987			140	10	1400	
149	Recovery of Debts Due to Banks and Financial Institutions Act, 1993 along with allied Rules			60	20	1200	
150	Registration Act, 1908			60	20	1200	
151	Representation of the People Act, 1950 and Representation of the People Act, 1952 along with allied Act & Rules			295	10	2950	
152	Right to Fair Compensation and Transparency Resettlement Act, 2013			90	30	2700	
153	Right to Information Act, 2005 along with allied Rules and Regulations			50	10	500	
154	Sale of Goods Act, 1930			30	10	300	
155	Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006			35	10	350	
156	Securities and Exchange Board of India Act, 1992			225	10	2250	
157	Sexual Harassment of Women at Workplace (Prevention, Probation and Redressal) Act, 2013			40	20	800	
158	Sick Industrial Companies (Special Provisions) Act, 1985 along with BIFR and other allied Rules			70	10	700	



Sl. No.	Title	Publisher	Year	Price	Copies Reqd.	Total Price	Discount Offered
159	Special Economic Zones Act, 2005 along with Rules, 2006			130	10	1300	
160	Special Marriage Act, 1954			30	10	300	
161	Special Protection Group Act, 1988			30	10	300	
162	Specific Relief Act, 1963			30	20	600	
163	Standards of Weights and Measures Act, 1976 along with allied Rules and Act, 1985			110	20	2200	
164	State Bank of India Act. 1955			45	10	450	
165	Supreme Court Rules, 2013 along with Regulations Regarding Advocate-on-Record Examination and Rules to Regulate Proceedings for Contempt of Supreme Court 1975			120	10	1200	
166	Telecom Regulatory Authority of India Act, 1997			35	10	350	
167	Telegraph Act, 1885 with The Indian Wireless Telegraphy Act, 1933 along with allied Rules			50	10	500	
168	Trade Marks Act, 1999			75	10	750	
169	Trade and Merchandise Marks Act, 1958			40	10	400	
170	Transfer of Property Act, 1882			50	20	1000	
171	Trusts Act, 1882			45	10	450	
172	Unlawful Activities (Prevention) Act, 1967 along with Rules, 1968			55	20	1100	
173	Waqf Act, 1995 along with Central Wakf Council Rules, 1998			120	10	1200	
174	Warehousing (Development and Regulation) Act, 2007 with allied Rules and Regulations			75	10	750	
175	Wealth-tax Act, 1957 as amended by Finance (No.2) Act, 2014			140	10	1400	

**LIST OF KERALA PUBLICATIONS**

Sl. No	Title	Author/ Editor	Publisher	Edn.	Year	Cost	No. of Copies	Disc. %
1	The Registration of Births and Deaths Act & Kerala Rules	George Johnson	MTN Publication		2016	250/	10	
2	Laws on Land in Kerala	" "	" "		2016	1295/	5	
3	Protection of Children from Sexual Offences Act & Rules	" "	" "	2 <sup>nd</sup>	2016	160	10	
4	Kerala Conservation of Paddy Land and Wet Land Act & Rules	" "	" "	20 <sup>th</sup>	2016	110	20	
5	Criminal Rules of Practice in Kerala	Advocate R.Anilkumar	" "	8 <sup>th</sup>	2016	260/-	20	
6	Abkari Laws in Kerala with index (Abridged Edn)	K.G.Rajamohan	Swamy Law House		2016	895/-	5	
7	Abkari Laws in Kerala with index (Enlarged Edn)	K.G.Rajamohan	Swamy Law House		2016 (In press)		5	
8	Kerala Money Lender Act, 1958	N.Y. Venkit	" "	6 <sup>th</sup>	2016	142/-	10	
9	Protection of Children from Sexual Offences Act, 2012	Seena Rajagopal	" "	2 <sup>nd</sup>	2016	250/-	5	
10	The Juvenile Justice (Care and Protection of Children) Act, 2015	N.Y. Venkit	" "	1 <sup>st</sup>	2016	250/-	10	
11	Law relating to narcotics	" "	" "	"	"	340/-	10	
12	The maintenance and Welfare of Parents & Senior Citizens Act 2007,	Advocate G. Gopinathan Nair	" "	Reprint	2016	133/-	10	
13	Laws on Land Acquisition	Advocate Ajith N	Swamy Law House	1 <sup>st</sup>	2016	340/-	10	
14	Kerala Shops and Commercial Establishment Act & Rules	George Johnson	MTN Publication	5 <sup>th</sup>	2016	216/-	10	
15	Kerala Police Act & Allied Laws	George Johnson	MTN Publication	9 <sup>th</sup>	2016	445/-	10	

Sl. No	Title	Author/ Editor	Publisher	Edn.	Year	Cost	No. of Copies	Disc. %
16	Manuel of Law relating to Kerala Public Service Commission	S.Sethuraman Potty	SAS		2016	880/-	5	
17	Hand Book on Grade Promotions & Guidelines for Re-Options	" "	"		2016	700/-	10	
18	General Provident Fund (Kerala) Rules, 2011	" "	"		2016	290/-	10	
19	A. Hand Book on Transfers & Posting	" "	"		2016	290/-	10	
20	A Hand Book on Kerala State and Subordinate Services	" "	SAS	1 <sup>st</sup>	2016	920/-	5	
21	A Treatise on Forest Laws in Kerala	M.I. Varghese	Swamy Law House	2 <sup>nd</sup>	2016	1600/	5	
22	Law Relating to Lakayukta Ombudsman & Tribunal for Local Self Govt. Institutions	T.R. Renjith	Law Book Centre		Avai lable Lates t	90/-	10	
23	Lok Adalat – The Legal Service Authorities Act	S. Santhosh Kumar	Swamy Law House		"	160/-	10	
24	Law Relating to Civil Courts, Grama Nyayalayas & Evening Courts	George Johnson	Law Book Centre		"	70/-	10	
25	Mining Laws in Kerala	George Johnson	Law Book Centre		"	445/-	10	
26	Laws on Self Financing & Minority Education	Pradeep K. P. Payyannur	Shulka Law Agencies		"	50/-	10	
27	Land Reforms Act	George Johnson	MTN Publications	6 <sup>th</sup>	2016	775/-	10	
28	Law of Motor Vehicle & Motor Accident Claims	George Johnson	MTN Publications	5 <sup>th</sup>	2016	1595/-	10	

## BOOK PURCHASE 2016 (GENERAL BOOKS)

Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
1	Mediation- Practice and Law (The path to Successful Dispute Resolution)	Sriram Panchu	Lexis Nexis	2 <sup>nd</sup>	2015	1295	3	3885	
2	The Code of Civil Procedure (Abridged)	Mulla		16 <sup>th</sup>	2014, Rep 2015	2795	5	13975	
3	Civil Court Practice & Procedure Manual	Sarkar's		12 <sup>th</sup>	2015	1595	3	4785	
4	Limited Government and Judicial Review (Tagore Law Lectures)	D.D.Basu			2016	995	3	2985	
5	The Power of Raisina Hill- The Constitutional Position, Functions and Powers of the President of India	Lokendra Malik			2015	695	2	1390	
6	Constitutionalism and Constitutional Pluralism	P. Ishwara Bhat			2013	575	3	1725	
7	India's Constitution, origins & Evolution Volume 1: Preamble to Article 18	S.Pal			2014	1495	2	2990	
	Volume 2: Articles 19 to 28	S.Pal			2014	1495	2	2990	
	Volume 3: Articles 29 to 51A	S.Pal			2014	1495	2	2990	
	Volume 4: Articles 52 to 78 and Articles 153 to 167 (Union and State Executive)	S.Pal			2014	1495	2	2990	
	Volume 5: Articles 79 to 122 & Articles 168 to 212 (Parliament and State Legislature) and Articles 123 & 213 (Legislative Powers of the President and Governor)	S.Pal			2014	1495	2	2990	
8	Reclaiming the Vision- Challenges of Indian Constitutional Law and Governance	P.P.Rao			2013	425	2	850	
9	Judicial Review of Legislative Acts	Dr.C.D.Jha		2 <sup>nd</sup>	2009	995	2	1990	
10	Citizens' Rights and the Rule of Law- Problems and Prospectus (Essays in Memory of Justice J.C.Shah)	Venkat Iyer			2008	395	2	790	
11	Emden's Building Contracts & Practice	P.C.Markanda		9 <sup>th</sup>	2014	4495	1	4495	
12	Law Relating to infrastructure Projects	Piyush Joshi		2 <sup>nd</sup>	2013 Reprint	1095	2	2190	
13	Law Relating to Special Contracts	Akhileshwar Pathak			2014	425	2	850	

Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
14	Guide to the Companies Act (Providing guidance on the Companies Act, 2013) Box 1 containing Volume 1, 2 & 3, Appendix Part 1 & 2 and 1 Consolidated Table of Cases and Subject Index Box 2 containing Appendix Part 3, 4, 5 & 6 and 1 Consolidated Table of Cases and Subject Index	A.Ramaiya		18 <sup>th</sup>	2015	13995	2	27990	
						6995	2	13990	
15	Guide to Memorandum Articles & Incorporation of Companies	Bhandari & Makheeja		6 <sup>th</sup>	2016	1995	2	3990	
16	Lectures on Company Law: Covering Companies Act, 2013 and Limited Liability Partnership Act, 2008	K.S.Anantharaman		12 <sup>th</sup>	2015	550	2	1100	
17	The Companies Act, 2013 (with Rules & Forms)			3 <sup>rd</sup>	2015	1295	2	2590	
18	A Practical Guide to Depreciation under Companies Act, 2013	Sanjeev Singhal		2 <sup>nd</sup>	2015	495	2	990	
19	Company Law Procedures (Procedures, Rules, Compliances and Governance under the Companies Act, 2013 (in 4 Vol.s)	M.C.Bhandari		23 <sup>rd</sup>	2015	9950	1	9950	
20	Company Meetings- Law, Practice and Procedure	K.R.Chandratrae		3 <sup>rd</sup>	2015	995	2	1990	
21	Handbook on Foreign Trade Policy 2015-2020	Abhishek A Rastogi			2015	995	1	995	
22	A Professional's Guide to FEMA- Practice and Procedure in Q&A format	Manoj Pahwa & Navisha Singhal			2016	1295	2	2590	
23	Outsourcing to India-Cross-Border Legal Issues	Aparna Viswanathan			2008	1195	1	1195	
24	Foreign Exchange Management Manual (in 2 Vol.s)	K.K.Ramani		5 <sup>th</sup>	2001	1980	2	3960	
25	Mergers & Acquisitions – A comprehensive step-by- step approach	Dr.Christopher Kummer Dr.Wolfgang Moizer, Dr.Franz Ferdinand Eiffe			2013	490	2	980	
26	Guide to Takeovers & Mergers	Sridharan & Pandian		3 <sup>rd</sup>	2010	2195	1	2195	

Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
27	Mergers et al-Issues, Implications and Case Laws in Corporate Restructuring	S.Ramanujam		3 <sup>rd</sup>	2011	1995	1	1995	
28	Securitisation, Asset Reconstruction & Enforcement of Security Interests-SARFAESI Act updated with reference to the Companies Act, 2013	Vinod Kothari		4 <sup>th</sup>	2013	2395	3	7185	
29	Guide to Debt Recovery Laws	Justice B.P.Banerjee			Rep 2011	995	3	2985	
30	Guide to Competition Law (containing Commentary on the Competition Act, MRTP Act & Consumer Protection Act) in 2 Vol.s	S.M.Dugar		5 <sup>th</sup>	2010 Rep 2015	3990	1	3990	
31	Handbook on Offences and Punishments	M.A.Rashid		3 <sup>rd</sup>	2015	1095	2	2190	
32	The Code of Criminal Procedure	Ratanlal & Dhirajlal		20 <sup>th</sup>	2016	2495	6	14970	
33	The Code of Criminal Procedure- An encyclopaedic commentary on the Code of Criminal Procedure 1973 (in 2 Vol.s)	Sarkar		11 <sup>th</sup>	2015 latest	4495	2	8990	
34	Code of Criminal Procedure: Set to be published in 5 vols	Sohoni		21 <sup>st</sup>	2014	9975	1	9975	
35	The Indian Penal Code	Ratanlal & Dhirajlal		33 <sup>rd</sup>	2016	2795	6	16770	
36	Law on control of Narcotic Drugs and Psychotropic Substances in India	Dr.M.C.Meha nathan		3 <sup>rd</sup>	2015	1950	2	3900	
37	Law on Prevention of Money Laundering in India	Dr.M.C.Meha nathan			Rep 2015	1395	2	2790	
38	It's Raining Black! Chronicles of Black money, Tax Havens & Policy Response	Shailendra Kumar			2015	795	2	1590	
39	How India Votes- Election Laws, Practice and Procedure	V.S.Rama Devi & S.K.Mendiratta		3 <sup>rd</sup>	2014	2195	3	6585	
40	The Indian Evidence Act	Dr.V.Nageswara Rao		2 <sup>nd</sup>	2015	1195	3	3585	
41	The Law of Evidence	Ratanlal & Dhirajlal		24 <sup>th</sup>	2016	2495	6	14970	
42	Family Law Lectures-Family Law 1	Kusum		4 <sup>th</sup>	2015	695	2	1390	

Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
43	Modern Law of Insurance in India	K.S.N.Murthy & K.V.S. Sarma		5 <sup>th</sup>	2014 Rep 2015	895	3	2685	
44	Motor Vehicles Laws (A comprehensive examination of Motor Vehicles Law with special focus on law relating to Insurance, Entitlement and Compensation) (in 2 Vol.s)	Kannan & Vijayaraghavan		14 <sup>th</sup>	2013	4295	4	17180	
45	Accidents and Compensation Laws	K.Kannan			2005	995	4	3980	
46	IP Acquisition in India- Tax and Legal Aspect	Altacit Global			2016	495	2	990	
47	Conflict of Laws	Atul M. Setalvad			2007 Rep 2011	650	2	1300	
48	Law of Extradition in India	V.K.Bansal			2008	495	2	990	
49	Industrial Jurisprudence- A Critical Commentary	E.M.Rao		2 <sup>nd</sup>	2015	895	2	1790	
50	The Law of Services and Dismissals (in 2 Vol.s)	Doabia		6 <sup>th</sup>	2015	4995	2	9990	
51	Three Judges and their Times- Colonial Education, Nationalist Consciousness	Narendra P. Chapalgaonkar			2013	295	2	590	
52	Nani Palkhivala The Courtroom Genius	Soli J. Sorabjee & Arvind P. Datar			2012 Rep 2015	695	2	1390	
53	DNA Tests in Paternity Determination and Criminal Investigation (A Lawyer's Handbook)	Abhijeet Sharma			2007	1495	2	2990	
54	The Law of Partnership	P.C.Markanda			2010 Rep 2015	1750	2	3500	
55	The Transfer of Property Act	Mulla		12 <sup>th</sup>	2015	2495	4	9980	
56	An Essential Guide to Buying your first property	Subhash Lakhotia			2016	295	2	590	
57	The Sale of Goods Act	Pollock & Mulla		9 <sup>th</sup>	2014 Rep 2015	1050	5	5250	
58	Guide to Central Excise- Law & Practice (in 2 Vol.s)	Arvind P. Datar		7 <sup>th</sup>	2015	4750	2	9500	

Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
59	GST – Concept & Roadmap	Atul Kumar Gupta			2015	995	2	1990	
60	Law, Practice & Procedure of Service Tax- As amended by the Finance Act, 2015	J.K.Mittal		30 <sup>th</sup>	2015	2250	1	2250	
61	The Law of Torts	Ramaswamy Iyer		10 <sup>th</sup>	2007 Rep 2010	695	3	2085	
62	Law Relating to Insecticides in India	M.Narayana Swamy		3 <sup>rd</sup>	2001	1195	2	2390	
63	Special Report- Islamic Financial Institutions & Islamic Finance Law	Antony Hainsworth			2015	595	2	1190	
64	Bennion on Statutory Interpretation			6 <sup>th</sup>	2014	6250	1	6250	
65	The Law of Contract	Butterworth		4 <sup>th</sup>	2014	5095	2	10190	
66	The Law of Product Liability	Butterworth		2 <sup>nd</sup>	2014	2695	2	5390	
67	The Law of Restitution	Butterworth			2014	2195	2	4390	
68	The Law of Tort	Butterworth		2 <sup>nd</sup>	2014	3595	2	7190	
69	The Law of Damages	Butterworth		2 <sup>nd</sup>	2014	2695	2	5390	
70	Buckley & Nuisance The Law of Negligence	Butterworth		5 <sup>th</sup>	2014	2695	2	5390	
71	Spencer Bower and Handley: Res Judicata	Butterworth		4 <sup>th</sup>	2015	1850	2	3700	
72	Restructuring Law & Practice	Chris Howard & Bob Hedger		2 <sup>nd</sup>	2015	3750	1	3750	
73	Dias Jurisprudence			5 <sup>th</sup>	2014	995	2	1990	
74	Corporate Insolvency- Law and Practice	Edward Bailey		4 <sup>th</sup>	2015	4250	1	4250	
75	The Rule of Law-Perspectives from around the globe	Francis Neate			2014	1750	1	1750	
76	Social Media and the Law- A definitive reference guide to social media and the law	George, Allen, Benson, Collins, Mattson, Munsie, Rubagotti, Stuart			2016	1750	1	1750	



Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
77	Cross on Evidence	J.D.Heydon		10 <sup>th</sup>	2016	3450	1	3450	
78	Advocacy in Practice	J.L.Glissan		6 <sup>th</sup>	2016	1950	1	1950	
79	Legal Precedents (With CD-ROM)	Kelly		21 <sup>st</sup>	2015	4750		4750	
80	Legal Precedents (First Cumulative) Supplement to the 21 <sup>st</sup> edn. 2015	Kelly		21 <sup>st</sup>	2016	750	1	750	
81	Linkedin for Lawyers	Kirsten Hodgson		2 <sup>nd</sup>	2016	850	1	850	
82	Legal Education and Training- A practical guide for law firms	Melissa Hardee			2014	2150	1	2150	
83	Law of Banking	Paget		14 <sup>th</sup>	2015	3850	1	3850	
84	International Trade Law- Interdisciplinary Theory and Practice	Raj Bhala		3 <sup>rd</sup>	2014	3995	1	3995	
85	The Modern Law of Patents	Roughton, Johnson & Cook		3 <sup>rd</sup>	2015	4450	1	4450	
86	Cases that Changed our Lives (Volume 2)	Ian McDougall			2015	795	1	795	
87	Company Law Handbook	Tolley		21 <sup>st</sup>	2014	4995	2	9990	
88	Commercial Contracts, Transactions and Precedents	Tolley		2 <sup>nd</sup>	2015	2950	2	5900	
89	On Wills (With CD-ROM) (in 2 Vols)	Williams		10 <sup>th</sup>	2015	10950	1	10950	
90	Understanding Islamic Law (Sharia)	Raj Bhala			2012	2095	1	2095	
91	Electronic Evidence	Stephen Mason		3 <sup>rd</sup>	2013 Rep 2014	2495	1	2495	
92	The Modern Law of Insurance by McGee	Mc Gee		3 <sup>rd</sup>	2011	2095	1	2095	
93	Pharmaceuticals Biotechnology and the Law	Trevor Cook		2 <sup>nd</sup>	2009	2995	1	2995	
94	Climate Change – Law, Policy and Governance	Usha Tandon	EBC		2016	895	3	2685	
95	The Law Lexion with Maxims	Malik Sumeet				1745	5	8725	
96	Banking Law and Negotiable	Bimal N Patel			2015	395	5	1975	

Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
	Instruments								
97	Judicial Process and Precedent	Lakshminath A			2016	1250	5	6250	
98	Thus Spake Their Lordships- Quotable Quotes of SC	Malik Sumeet			2016	2950	3	8850	
99	SC on Latin Aphorisms and Latin Phrases	Gokulesh Sharma				1295	5	6475	
100	Law of Intermediaries	Duggal Paval	Universal			795	5	3975	
101	Surrogacy in India- A law in the making	Anil, Renjith				750	5	3750	
102	Power of Attorney	Parameswaran S				895	5	4475	
103	Protection of Children from Sexual Offences Act	Malik Pratap S				625	5	3125	
104	Fire arms Investigation	Anoopam Modak				695	5	3475	
105	Scientific Techniques in Criminal Investigation	Monir				750	5	3750	
106	Central Excise Tarrif in India 2015-16	Jain P.K.	Centax Publication Pvt.Ltd	71 <sup>st</sup>	2015	1250	5	6250	
107	Central Excise Law Manual 2015-16			62 <sup>nd</sup>		1250	5	6250	
108	Central Excise Law Procedures 2015-16			16 <sup>th</sup>		950	5	4750	
109	Service Tax Manual 2015-16			23 <sup>rd</sup>		1050	5	5250	
110	GST in India	Majumdar Sumit Dutt		Reprint		780	5	3900	
111	Foreign Trade Policy and HB Procedure v 1	Jain P.K		21 <sup>st</sup>		1450	2	2900	
112	HB of Input output Norms Vol 2					1350	2	2700	
113	ITC (HS) Classification of Export and Import Items					1850	2	3700	
114	Special Economic Zones Law and Procedure					1050	5	5250	
115	Limitation Act	Desai T.R	Universal		2016	1895	5	9475	
116	Law of Evidence	Retanlal,	Lexis		2016	2495	10	24950	

Sl. No.	Title	Author	Pub	Edn	Year	Amount	No. of Copies	Total Cost	Discount Offered
		Dheerajlal	Nexis						
117	IPC					2495	10	24950	
118	Code of Criminal Procedure					2495	10	24950	
119	Guide to Company Directors	Iyer L.V.V				1995	5	9975	
120	Sale of Goods	Ramanatha Iyer	Universal		2016	995	5	4975	
121	Landmark Judgments		Universal		2016	250	5	1250	
122	Maritime Jurisdiction and Admiralty Law in India (Reprint)	Mahanty Samadeshwar	EBC		2013	440	4	1760	
123	An Introduction to Public International Law	Shilpa Jain			2016	325	3	975	
124	Indian Contract Act	Manohar Chitale	AIR			1950	5	9750	
125	Plea Bargaining	Verma J.K.				685	5	3425	
126	Limitation Act	Manohar Chitale			2015	2095	5	10475	
127	Indian Succession Act	Mitra B.B	Eastern Law House		2013	1295	5	6475	
128	Indian Succession Act	Paruk rev by Kannan J	Lexis Nexis		2015	1995	5	9975	
129	Law of Succession in India	Supinder Kaur				345	5	1725	
130	Rule of Law	Taraporevala	Thomson		2016	550	3	1650	
131	Legal Research	N.V.Paranjape				550	3	1650	
132	A Major Civil Manual	D.K.Arora/Pandey				1495	2	2990	
133	Judicial Dictionary of Words and Phrases	Prem and Saharai				6750	2	13500	
134	Construction of Law	Uff	Thomson Renters		2015	850	2	1700	
135	Cases & Materials on Contract law of Specific Relief	Chopra			2012	850	2	1700	
136	Estoppel by Conduct and Elections	Handley			2013	2900	1	2900	
137	Contract Law	Duxbury			2013	650	1	650	
138	IPC in 2 Vols	Jethmalani			2014	3750	2	7500	
139	Glanville Williams Text book on	Williams			2014	1325	2	2650	